

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For filing proof of service of Notice to Corporate Debtor	Sec 9 of I&B Code	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructures Pvt Ltd	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Perikal - K. Arjun

Adv. for Petitioner



Venkateswar

K. Venkateswaru

Director of Respondent

7846026262

**ORDER**

Heard Shri. Perikal. K. Arjun, Learned Counsel for the Petitioner and Shri. Venkateswar, ~~Learned Counsel is~~ Director for Respondents.

Post of the case on 11 Jul 2018.

  
**MEMBER (T)**

  
**MEMBER (J)**